(c) Since the vaccine developed is still under the developmental stages and lot of basic work has to be done before it can be successfully used in the control of malaria as prophylaxis. It is difficult to predict the time when it could be available in the country for malaria prevention.

दिल्ली परिवहन निगम के किराये में प्रस्तावित वृद्धि

1880. **श्री सुब्रह्मण्यम स्वामी :**
श्री रशीद मसूद :

क्या **जल-भूतल परिवहन मंत्री** यह बताने की पा करेंगे कि :

(क) क्या यह सच है कि दिल्ली परिवहन निगम ने यात्री भाड़े में वृद्धि के लिए सरकार को एक प्रस्ताव भेजा है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है और इस वृद्धि का मूलभूत कारण क्या है ;

(ग) क्या यह भी सच है कि दो वर्ष पहले परिवहन में हुए तत्कालीन घाटे का पूरा करने के लिए यात्री भाड़े में वृद्धि की गई थी; और

(घ) यदि हां, नो यात्री भाड़े की नयी उक्त वृद्धि के परिणामस्वरूप उन वर्षों में निगम को हुए घाटे में कितने प्रतिशत कमी हुई ?

जल-भूतल परिवहन मंत्रालय के राज्य मंत्री (श्री राजेश पायलट) : (क) जी, हां।

(ख) दिल्ली परिवहन निगम ने अपने निवेश की लागतों में वृद्धि तथा घाटों की पूर्ति के लिए भाड़े में वृद्धि करने के भिन्न-भिन्न विकल्पों की पेशकश की है ।

(ग) घाटे के अंश की पूर्ति के लिए फरवरी, 1986 मे यात्री भाड़े मे बढ़ोतरी की गई थी ।

(घ) 1985-86 के कार्य-संचालन घाटे की तुलना मे 1986-87 में कार्य-संचालन घाटे में लगभग 50 प्रतिशत की कमी हुई ।

"नो बोर्डिंग फार 500 पैसेंजर" शीर्षक समाचार

1881. **श्री सुब्रह्मण्यम स्वामी :**
श्री रशीद मसूद :

क्या **नागर विमानन मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 13 अप्रैल, 1988 को इंडियन एक्सप्रैस में "नो बोर्डिंग फार 500 पैसेंजर" शीर्षक में प्रकाशित समाचार की ओर गया है ;

(ख) क्या सरकार ने इस बारे में तथ्यों को सुनिश्चित करने के लिए कोई जांच करवाई है ;

(ग) यदि हां, तो उनका ब्यौरा क्या है ;

(घ) उन अधिकारियों का ब्यौरा क्या है जो इस अव्यवस्था के लिए जिम्मेदार हैं और उनके विरुद्ध क्या कार्यवाही की है और उसका क्या परिणाम निकला है ?

स्वास्थ्य और परिवार कल्याण मंत्री तथा नागर विमानन मंत्री (श्री मोती लाल वोरा) : (क) जी, हां।

(ख) किसी भी उड़ान पर अधिकतम भार सुनिश्चित करने की दृष्टि से एयरलाइनें प्राय: ओवर बुकिंग करती हैं जो कि सामान्य व्यावहारिक प्रथा है । कोई विशिष्ट जांच नहीं की गई है ।

(ग) और (घ) प्रश्न नहीं उठते ।

Temporary Luggage Porters

1882. SHRI RAMSINGBHAI PATALIYABHAI RATHVAKOLI:
SHRI YASHWANT SINHA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some temporary Luggage Porters at New

Delhi were drawing payment as Casual Labourer from the Railway department while simultaneously they were actually on the pay roll and appointment of Delhi Press in the year 1985-86;

(b) whether vigilance enquiries were conducted and facts were established;

(c) whether the same persons are still working temporary porters at New Delhi Parcel Office; and

(d) if so, the reasons therefor; and what action the Railway Administration proposes to take against these employees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) No such complaint has come to the notice of the Railway *Administration.*

(b) to (d) Do not arise.

Expansion of railway stations in Tamil Nadu and Kerala

1883. SHRI T. R. BALU: Will the Minister of RAILWAYS be pleased to state:

(a) what is the number of railway stations that were allotted funds in Tamil Nadu and Kerala for expansion during the last three years;

(b) what are the details of each case, including the amount spent and facilities added; and

(c) what are the names of stations included for expansion and modernisation this year?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) 5 stations have been selected to be developed at Model Stations in Tamil Nadu and Kerala.

(b) The five stations selected as Model Stations are as under:—

(*In Lakhs of Rs.*)

Name of the station	Amount spent
Tamil Nadu	
Madras Central .	..
Tiruchirapalli .	22.19
Madurai . .	5.52
Coimbatore . .	14.65
Kerala	
Trivandrum	..
TOTAL: . .	42.36

The facilities provided at the above stations are renovation/face lifting of the station building, raising of platforms, provision of urinals, foot-over bridge, platform shelter, drinking water facilities improvements to Reservation-Cum-Booking Office and Circulating Area, etc. depending upon the specific requirement of each station and availability of funds.

(c) No more station has been selected to be developed as Model Station during this year.

Enforcement of Dowry Prohibition Act

1884. DR. RATNAKAR PANDEY:
SHRI SURESH PACHOURI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a report which appeared in the Indian Express dated 14th April, 1988 under the caption "Amended dowry Act" not enforced in four years;

(b) if so, the details thereof; and

(c) what are the reasons for delay in taking action?